

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**NOTIFICATION**

**Dated: Guwahati, the 1<sup>st</sup> June, 2023**

**No. HC.V-03/2016/427/Estt. ##**In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice has been pleased to confirm the services of the following **Chauffeurs** with effect from the dates shown against their names.

<b>Sl. No.</b>	<b>Name of The Incumbents (in order of Seniority) Sri/Smt.</b>	<b>Date of Confirmation</b>
1	Parag Baruah	05.09.2019
2	Palash Morang	06.09.2019
3	Thamas Marak	03.06.2020
4	Parikhit Kaibarta	30.04.2021
5	Samin Chandra Baro	01.05.2021
6	Bhaskar Jyoti Thapa (on deputation to SC. I for 1 year w.e.f. 1.1.2023)	02.05.2021
7	Pankaj Sahu	03.05.2021
8	Debajyoti Bora	04.05.2021
9	Ratan Thakuria	05.05.2021
10	Ujjal Deka	25.06.2022
11	Abinash Bezbaruah	26.06.2022
12	Hirak Jyoti Neog	27.06.2022
13	Prahlad Das	28.06.2022

By Order,

*Sd/- Sri Shishir Kr. Das*

**REGISTRAR (ESTABLISHMENT)**  
**Gauhati High Court.**